

(6)
BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH
CIRCUIT SITTING AT NAGPUR

Tr.294/87

Hiralal Ganeshlal
r/o. Bhagvan Nagar,
Nagpur.

.. Applicant

vs.

Divisional Railway Manager,
Central Railway,
Nagpur.

.. Respondent

Coram: Hon'ble Shri G.Sreedharan Nair, Vice-Chairman
Hon'ble Shri I.K.Rasgotra, Member(A)

Appearances:

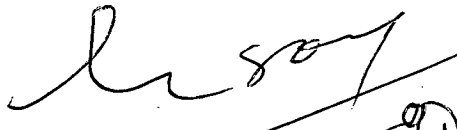
1. None present
for the applicant.
2. Mr.P.S.Lambat
Advocate for the
respondents.

ORAL JUDGMENT: Date: 8-8-1990
(Per G.Sreedharan Nair, Vice-Chairman)

This relates to Writ Petition No.336/84
on the file of the High Court of Bombay which has been
received on transfer.

2. Applicant and counsel not present.
In response to ~~a~~ notice issued Mr.P.S.Lambat, advocate
enters appearance on behalf of the respondent. It is
seen that on last occasion also there was no represen-
tation ~~for~~ the applicant.
3. In the circumstance the application is
dismissed for default.


(I.K.RASGOTRA) 7/8/90
Member(A)


(G.SREEDHARAN NAIR) 9-8-90
Vice-Chairman